CENTRAL ADMINISTRATIVE TRIBUNAL. ERNAKULAM BENCH

O.A.No.334/95

Wednesday, this the 18th day of October, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T Bindu, Teacher(Mathematics), Railway High School, Palakkad-9.

Applicant

By Advocate Mr MR Rajendran Nair

Vs.

- The General Manager, Southern Railway, Madras.
- The Divisional Personnel Officer, Southern Railway, Palakkad.
- 3. The Chief Personnel Officer, Southern Railway, Madras. - Respondents

By Advocate Mrs Sumathi Dandapani

The application having been heard on 18.10.95 the Tribunal on the same day delivered the following:

ORDER

Learned counsel for applicant submits that he wishes to withdraw the application. Permission is granted and accordingly the application is dismissed as withdraw. This dismissal, however, will not stand in the way of the applicant approaching the Tribunal again, in case she has any grievance. No costs.

Dated, the 18th day of October, 1995.

PV VENKATAKRĪSHNAN ADMINISTRATIVE MEMBER

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